

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

115. C.A. 117/2022

In

C.P 1655(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.07.2024**

NAME OF THE PARTIES: Scaffold Properties Private Limited.

V/s.

ROC, Mumbai

Appearance

For Petitioner /Applicant /Liquidator :

For AROC Mumbai: Ms. Jyotsna

SECTION 441 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ms. Jyotsna AROC Mumbai, submits that the copy of the application has not been received by RoC as yet. The Applicant is again directed to make a copy of the application available to RoC.

List on **27th August, 2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Saharukh---

Sd/-
LAKSHMI GURUNG
Member (Judicial)